

As regards the bridge at mile 32/2, two estimates, one amounting to Rs. 3,400 for carrying out investigations and the other amounting to Rs. 9 lakhs for the reconstruction of the bridge were received by the Government of India from the State Government some years ago. The first estimate of Rs. 3,400 has been sanctioned; and, on receipt of technical data collected as a result of the investigations, the estimate of Rs. 9 lakhs for the reconstruction of the bridge will be examined and the decision reached will be communicated to the State Government.

#### Officers in the Delhi Administration

5793. SHRI K. M. KOUSHIK:  
SHRI K.P. SINGH DEO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Grade I officers of Subordinate Executive Service of the Delhi Administration, Delhi who are working on posts higher than Grade I on regular basis and on *ad hoc* basis separately;

(b) the number of Grade II officers of Subordinate Executive Services of the Delhi Administration, Delhi who are working on posts in Grade I and other than grade I on regular basis and on *ad hoc* basis separately; and

(c) the number of officers of Grade I and Grade II who are holding non-duty posts and the procedure of the Delhi Administration to fill up the vacancies in Grade I and II caused by their appointments to non-duty posts?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA):

- |                             |    |
|-----------------------------|----|
| (a) (i) On regular basis    | 21 |
| (ii) On <i>ad hoc</i> basis | 27 |
| (b) (i) On regular basis    | 37 |
| (ii) On <i>ad hoc</i> basis | 38 |
| (c) (i) In Grade I          | 50 |
| (ii) In Grade II            | 39 |

The vacancies in Grade I and Grade II of the Subordinate to Executive Service will be filled up in accordance with the provisions of the Delhi Administration Subordinate Service Rules, 1967.

#### Allahabad Riots

5794. SHRI K. N. PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have paid any compensation to the family members of the people killed in communal riots in Allahabad on the 16th March 1968; and

(b) whether the causes of the riots have been investigated?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA):  
(a) and (b). Information is being collected and will be laid on the Table of the House.

#### Calcutta Riots

5795. SHRI B. K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have paid any compensation to the people killed in the communal riots in Calcutta on the 17th March, 1968; and

(b) whether the causes of the riots have been investigated?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA):  
(a) No one was killed in the communal riot in Calcutta on the 17th March, 1968.

(b) No formal inquiry has been made to find out the causes of the riot. According to information furnished by the State Government the